

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**(through web-based video conferencing platform)**

**ITEM No.13**  
**C.P. (CAA)No.32/BB/2022**

**IN THE MATTER OF:**

M/s. EMS IT Solutions India Pvt. Ltd. ... Petitioner  
v.  
...

**Order under Section 230-232 of Companies Act, 2013**

**Order delivered on: 28.11.2022**

**CORAM:**

**SH. KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Vinuta Undale  
For the ROC/RD : Shri Hemanth Rao  
For the Income Tax Department : Shri Ganesh R. Ghale

**ORDER**

1. Heard Ms. Vinuta Undale, learned Counsel for the Petitioner, Shri Hemanth Rao, learned Counsel for the ROC/RD and Shri Ganesh R. Ghale, learned Counsel for the Income Tax Department.
2. List the matter on **02.01.2023.**

-sd-

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

-sd-

**(KISHORE VEMULAPALLI)**  
**MEMBER (JUDICIAL)**

Puja